

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 1055 OF 2018 in APPEAL NO. 72 OF 2016
AND
IA No. 1052 OF 2018 in APPEAL NO. 100 OF 2016 &
IA NO. 243 OF 2016

Dated: 18th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

IA NO. 1055 OF 2018 in APPEAL NO. 72 OF 2016

Jindal Steel & Power Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Respondent(s)
Anr.

Counsel for the Appellant(s) : Ms. Divya Chaturvedi
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Sachin Dubey for R-1
Mr. Vishrov Mukerjee
Ms. Aparajita Upadhyay for R-2

IA No. 1052 OF 2018 in APPEAL NO. 100 OF 2016 &
IA No. 243 OF 2016

Jindal Steel & Power Ltd. Appellant(s)
Versus
Raigarh Ispat Udyog Sangh & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Divya Chaturvedi
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee

Ms. Aparajita Upadhyay for R-1

Mr. Sachin Dubey for R-2

ORDER

List these matters on **09.04.2019.**

(S.D. Dubey)
Technical Member

tpd/kt

(Justice Manjula Chellur)
Chairperson